

Bankura District (West Bengal) is given below :

	(Amount in Rs. crores)		
	Deposits	Credit	C.D Ratio (%)
1982	41.33	10.66	25.79
1983	48.59	13.61	21.01
1984	58.80	18.38	31.26

(b) Detailed Sector-wise data on outstanding advances of Scheduled Commercial Banks in Bankura District is available for December 1982 only and is set out below :

Sector	(Amount in Rs. crores) 1982
Aggregate Credit	8.92*
of which	
(a) Agriculture	4.50
(b) Small Scale Industry	0.69
(c) Transport Operators	0.68
(d) Services	0.31
(e) Retail Trade	1.16

*Sectoral break-up is for advances according to utilisation and not according to sanction.

Introduction of special scheme for small entrepreneurs by 'NABARD'

185. SHRI LAKSHMAN MALLICK : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that National Bank for Agriculture and Rural Development has introduced a special scheme for small entrepreneurs who propose to set up cottage, tiny and village industries in rural areas and who are unable to provide the necessary funds out of their own resources; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-

DHANA POOJARY) : (a) and (b). The National Bank for Agriculture and Rural Development has constituted a Soft Lending Assistance Fund. Margin money from this Fund would be provided to those individuals who have traits and talents of entrepreneurship and ability to run the industries but have no resources of their own to meet the margin money requirements. The quantum of assistance will be the difference between the level prescribed for promoter's contribution and what the promoter can contribute. The lending bank will get cent per cent refinance from NABARD for this purpose. The loan is repayable within a maximum period of 10 years after the repayment of term loan.

[Translation]

Smuggling of gold

186. PROF. CHANDRA BHANU DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that contraband gold in more quantity has been seized from smugglers in 1985 in comparison to the previous years; and

(b) if so, the steps being taken by Government to check smuggling of gold ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY) : (a) Yes, Sir.

The quantity of gold seized under the Customs Act, 1962, during the years 1983, 1984 and 1985 is given below :

Year	Quantity (in kgs.)
1983	233
1984	551
1985	2560 (provisional)

(b) The drive against smuggling has been intensified. The preventive and intelligence machinery of the Customs Department remain vigilant with respect to the areas vulnerable to smuggling and commodities, including gold, sensitive to smuggling. The scheme of rewards to informers and Govern-